

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3349

ANSWERED ON:01.08.2014

ILLEGAL ABORTIONS

Adsul Shri Anandrao ;Patel Smt. Anupriya Singh;Yadav Shri Dharmendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of a large number of illegal unsafe abortions being done in the country;
- (b) if so, the number of such cases reported during each of the last three years and the current year, State/UT-wise;
- (c) the number of doctors/clinics found involved in such practices along with the action taken against them during the said period, State/UT-wise;
- (d) whether the government has requested the National Commission for Women (NCW) to review the medical Termination of Pregnancy (MTP) Act, 1971 and if so, the details thereof;
- (e) whether National Commission for Women (NCW) has submitted their report/ recommendations to the Government;
- (f) if so, the details thereof and the follow-up action taken by the Government thereon; and
- (g) if not, the time by which NCW is likely to submit its report to the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): Data on the number of illegal, unsafe abortions has not been captured by any National Level Survey.

(c): Such information is not available with the Ministry of Health and Family Welfare.

(d) to (g): The National Commission for Women (NCW) was one of the stakeholders represented in the consultation between experts held under the purview of the Ministry of Health and Family Welfare, Government of India to review the Medical Termination of Pregnancy (MTP) Act 1971, and their recommendations were taken into account.